MONTHLY STATEMENT OF CASES FOR THE MONTH OF APRIL, 2022 HIGH COURT OF MEGHALAYA

	X	

Name of the State/UT	Opening Balance			Institution during the month			Disposal Cases during the month			Closi	Closing balance at the end of the month			% Increase or decrease in pendency vis a vis previous month			osal of cases which are re than five years old Pendency of cases which more than five years of the end of the mont		vears old a		
High Court	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL		CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL.	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAI
Meghalaya	941	101	1042	70	12	82	109	17	126	902	96	998	-4.14%	-4.95%	-4.22%	3	0	3	100	1	101

3(a)	Whether any Statewide/Regional Conference held during the month.	
3(b)	Number of Officers who participated in the said conference	•
3(c)	Have any targets been fixed and indicated to the participant Officers, if so, what are the targets?	
4	What is the progress made on those targets district-wise	